

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 958 OF 2024**

IN THE MATTER OF:

Himanshu Tyagi

.....PETITIONER

VERSUS

State of U.P. & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 29.04.2025)

Himanshu Tyagi

.....PETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through District Magistrate, Ghaziabad
DM Compound, Sector 14, Sector 10, Raj Nagar,
Ghaziabad, Uttar Pradesh 201002
E-mail: dmgha@nic.in

Respondent No.1
- 2. Municipal Corporation, Ghaziabad**
Through Commissioner
Navyug Market, Opposite Old Bus Stand,
Ghaziabad, Uttar Pradesh- 201001
Email: gzb.nagar.nigam@gmail.com/ nnggha@nic.in

Respondent No.2
- 3. District Wetland Committee**
Through Member Secretary
Chief Conservator Forest, Eco-VikaasUP (Forest department),
17 Rana Pratap Marg, Lucknow, Uttar Pradesh
Email: upstatewetlandauthority2018@gmail.com
ccfecogmail.com

Respondent No.3
- 4. Uttar Pradesh State Ground Water Authority**
Through Member Secretary
State Ground Water Information System Center (Bhujal Bhawan),
Village- Hariharapur, Near Delhi Public School,
Shaheed Path, Lucknow-226002
Email: upgwd.in@gmail.com

Respondent No.4
- 5. Uttar Pradesh Pollution Control Board (UPPCB)**
Through its Member Secretary
Building No.TC-12 V, VibhutiKhand,
Gomti Nagar, Lucknow U.P.
Email: ms@uppcb.in

Respondent No.5
- 6. Chief Development Officer, Ghaziabad**
Through District Forest Officer
56, Block E, Sector 23, Sanjay Nagar,
Ghaziabad, Uttar Pradesh 201002
Email: cdo-gbn@up.gov.in/ pccf-up@nic.in/
gzb.nagar.nigam@gmail.com

Respondent No.6